

SATYA PAL MALIK): (a) to (c) In consultation with the State Govt. the following projects have been prioritised for consideration of central financial assistance during 1990-91.

1. Wayside facilities at Mawala, Addilabad, between Vijawada and Vishakapatnam, at Venukonda, and at Ellur.
2. Floodlighting of Borra Caves with public convenience.
3. Restaurant at Anupu.
4. Development of cultural complex at Sardar Mahal.
5. Restaurant at Warangal Fort.
6. Craft Complex around Hussainsagar Lake.
7. Snack Bar at Kondapalli Fort.

The Survey of Tourist Spots is taken up on the recommendations of the State Government which depends upon the tourism potential of the

place. However, no survey has been made for places in district of Srikakulam.

[*Translation*]

Loans Advanced by Banks in Delhi

1519. SHRI KALPNATH SONKAR: Will the Minister of FINANCE be pleased to state the details of loans disbursed to the traders, unemployed youths and others by Banks in Delhi during the last seven months category-wise and bank-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): The data reporting system from banks does not generate information in the manner called for. The total outstanding advances under Priority Sectors of lending by all scheduled commercial banks as on last Friday of December, 1988 (latest data available) in Delhi were as under:--

<i>Category of advances</i>	<i>No. of accounts (in lakhs)</i>	<i>Balance outstanding (Rs. in crores)</i>
Total Priority Sector advances	2.11	1509.16
Of which		
(i) Retail Trade	0.33	29.29
(ii) Small business	0.47	28.09
(iii) Self Employed and Professionals	0.25	21.25
(iv) Small Scale Industries	0.41	974.86
(v) Agriculture	0.19	126.63
(vi) Small Road Transport Operators	0.13	103.83

[*English*]

Upgradation of Cities

1520. SHRI PRATAPRAO BABURAO BHOSLE: Will the Minister of FINANCE be pleased to state:

(a) the details of towns and cities upgraded recently;

(b) whether upgradation will enable the Central Government emp-

loyees to get enhanced house rent and city compensatory allowance from 1 July, 1990;

(c) if so, the details thereof;

(d) the background for upgradation of the town and cities; and

(e) the expenditure expected to be incurred on this account?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (e) As per the statement given below.

STATEMENT

The Staff Side of the National Council (JCM) raised a demand for re-classification, upgradation of cities/towns for the purpose of grant of House Rent Allowance (HRA)/Compensatory (City) Allowance (CCA) on the basis of their mid-census popu-

lation estimates on the analogy of a similar exercise undertaken during 1979. The matter was considered and Govt. orders were issued on 5th July, 1990 to upgrade 48 cities, whose population fell short of the required mark for upgradation to the next higher class by 10% as per 1981 census, on the basis of their current population estimates. This decision is effective from 1-7-1990. The details of the cities covered under this decision are as follows:—

(A) (i) *Cities/towns upgraded to 'B-1' class for the purpose of House Rent Allowance only.*

State/Union Territory

City

Bihar	1. Patna (U.A.)
Gujarat	2. Surat (U.A.)

(ii) *City Upgraded to 'B-1' for both House Rent Allowance and Compensatory (city) Allowance purposes:—*

Gujarat	1. Vadodara (U.A.)
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(B) (i) *Cities/towns upgraded to 'B-2' class for the purpose of House Rent Allowance only.*

Chandigarh	1. Chandigarh (U.A.)
Rajasthan	2. Ajmer

(ii) *Cities/towns upgraded to 'B-2' class for the purpose of both House Rent Allowance and Compensatory (city) Allowance.*

Andhra Pradesh	1. Guntur
Uttar Pradesh	2. Gorakhpur (U.A.)

(iii) *City upgraded to 'B-2' class for the purpose of Compensatory (city) Allowance only.*

Maharashtra	1. Thane (U.A.)
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(C) *Cities/towns upgraded to 'C' class for purpose of House Rent Allowance.*

Andaman & Nicobar Island	1. Port Blair
Andhra Pradesh	2. Kavali
	3. Manglagiri
	4. Narasapur
	5. Palacole
Bihar	6. Chaibasa
Gujarat	7. Petlad
	8. Savarkundla
	9. Viramgam
	10. Visnagar
Haryana	11. Palwal

Karnataka	12. Dandeli	
	13. Doddaballapur	
	14. Karwar	
Madhya Pradesh	15. Balaghat	
	16. Datia	
	17. Dhar	
	18. Sarni	
	19. Betul	
Maharashtra	20. Parli	
	21. Ratnagiri	
Punjab	22. Kot Kapura	
	23. Nabha	
Rajasthan	24. Banswara	
	25. Jhunjhunun	
	26. Nagaur	
Tamil Nadu	27. Arani	
	28. Chengalpettu	
	29. Krishnagiri	
	30. Kumarapalayam	
	31. Mettur	
	32. Pattukkottai	
	33. Ramanathapuram	
	34. Tenkasi	
	Uttar Pradesh	35. Balrampur
		36. Baraut
37. Mughal Sarai		
38. Shikohabad		
West Bengal	39. Bishnupur	
	40. Rani Ganj	

(2) The employees will get higher 'A', 'B-1', 'B-2' and 'C' class cities rates of HRA & CCA appropriate to as indicated below:—

Rates of Allowances

(I) *Compensatory (City) Allowance*

<i>Pay Range in the revised scales of pay</i>	<i>Amount of CCA in class of Cities (Rs. p.m.)</i>		
	<i>'A'</i>	<i>B-1'</i>	<i>'B-2'</i>
Below Rs. 950	30	25	20
Rs. 950 and above but below Rs. 1,500	45	35	20
Rs. 1,500 and above but below Rs. 2,000	75	50	20
Rs. 2,000 and above	100	75	20

(III) House Rent Allowance

Pay Range in the revised scales of pay Rs.	Amount of H.R.A. (in Rs.p.m.)		
	'A', 'B-1' and 'B-2' cities	'C' class cities	Unclassified places
750—949	150	70	30
950—1,499	250	120	50
1,500—2,799	450	220	100
2,800—3,599	600	300	150
3,600—4,499	800	400	200
4,500 and above	1,000	500	300

3. As the number of employees posted in the cities/towns covered under this Govt. order dated 5th July, 1990 is not centrally available, it is not possible to estimate the expenditure on this account.

TV Transmitters commissioned during 1988-89 in Tamil Nadu

1521. SHRI P.R.S. VENKATESAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the places where T.V. Transmitters have been commissioned in Tamil Nadu during 1988 and 1989 separately with capacity thereof;

(b) whether Government propose to commission more high power/low power T.V. Transmitters during the current year; and

(c) if so, the details thereof?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The requisite information is given below in the statement.

(b) and (c) Doordarshan's Annual Plan for 1990-91, *inter alia*, provides for the establishment of a number of TV transmitters but their locations shall depend upon inter-se priority for extension of TV service to different uncovered parts of the country.

STATEMENT

I. TV transmitter commissioned in Tamil Nadu during 1988

High power (10 Kilo Watt) transmitter for Second Channel TV Service at Madras.

II. TV Transmitters commissioned in Tamil Nadu during 1989

(i) Low Power (100Watt) Transmitters:

1. Courtalam
2. Cuddalore
3. Rameshwaram
4. Thanjavur
5. Thiruvannamalai
6. Tindivanam
7. Tiruchendur
8. Tirunelveli
9. Tirupattur
10. Tuticorin
11. Vaniyambadi
12. Villupuram

(ii) Transposer (2 × 10 Watt):

1. Kanchipuram
2. Udthagamandalam

[Transkution]

Proposal for Setting up of a Steel Stock Yard at Jodhpur

1522. SHRI GUMAN MAL LODHA: Will the Minister of STEEL AND MINES be pleased to state: